

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/946(CHE)/2024

PETITION NUMBER : CP(IB)/258(CHE)/2019

**NAME OF THE APPLICANT : Ravindra Chaturvedi (Liquidator)
(Excel Glasses Ltd)**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. Akhil Suresh for the Applicant. Ld. Liquidator Mr. Ravindra Chaturvedi is present in person.

Ld. Counsel states that the main CP has been transferred to Cochin Bench and IA(IBC)/946(CHE)2024 has been wrongly filed in Chennai Bench.

They want to withdraw this Application and file a fresh Application before the Cochin Bench.

Recording the above submissions, **IA(IBC)/946(CHE)/2024 is disposed off.**

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**